Title: Need to provide adequate foodgrains storage facility in Orissa and move surplus custom milled rice from Orissa to other States.

SHRI B. MAHTAB (CUTTACK): Orissa being decentralized procurement State, the Custom Milled Rice out of the paddy procured has to be stored by the State Government and the surplus needs to be moved out of the State by FCI. In 2009-10 Orissa procured about 27 lakh MT of rice and after meeting internal requirement of about 20 lakh MT nearly 7 lakh MT of Rice remained surplus. There is, therefore, need to provide adequate storage capacity in godowns so that custom milled rice would be received in surplus procuring districts. There is no need to force FCI to move wheat to the depots of FCI in Orissa. Wheat requirement of more than a year has already been stored in Orissa rice surplus districts.

I would urge upon the Government to intervene in the matter and instruct FCI for prompt lifting of custom Milled Rice being procured in Orissa. Last year the FCI was not in a position to give movement of surplus rice in time, affecting delivery of custom miled rice to FCI. Necessary steps be taken to make advance arrangement of rice received in Orissa to be taken to the rice deficient states.